

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

C.P.No.125/94 IN
D.A.No.1816/89

New Delhi, This the 27th Day of October 1994

Hon'ble Shri Justice S.C.Mathur, Chairman

Hon'ble Shri P.T.Thiruvengadam, Member(A)

Shri Subrata Chatterjee,
s/o Sh. A K Chatterjee
aged about 43 years, worked as Electrical Fitter
with Northern Railway, Diesel Shed, Tughlakabad
New Delhi.

r/o B-73, Sector III, Vidyut Vihar
Post Shakti Nagar, Dist. Sonbhadrapur (UP).

..Applicant

By Shri Mahesh Srivastava

Versus

Shri Masih-Uz-Zaman
General Manager
Northern Railway
Baroda House
New Delhi.

..Respondent

By Shri H K Gangwani, Advocate

O R D E R (oral)

Hon'ble Shri Justice S.C.Mathur, Chairman

1. The learned counsel for the applicant has stated that the Judgement of the Tribunal has since been complied with. In view of the statement contempt application is rejected and the notice is discharged. There shall be no order as to costs.

P. T. Thiruvengadam

(P.T.Thiruvengadam)
Member(A)
27.10.94

(S.C.Mathur)
Chairman
27.10.94

LCP